

invested in big cities like Delhi, Bombay, Calcutta, Madras and Bangalore;

(b) the percentage of deposits invested in rural parts of the country;

(c) whether the percentage of investment in rural parts is very low; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). According to the information available from Reserve Bank of India the Credit : Deposit Ratio of all scheduled commercial banks as at the end of September 1986 was as follows :

Category of Branches	C : D Ratio (%)
1. Rural	65.2
2. Semi-urban	50.1
3. Urban	56.1
4. Metropolitan	75.5
All India	63.6

(c) and (d). From the above distribution pattern of Credit : Deposit Ratio of Rural, Semi-urban, Urban and Metropolitan branches of scheduled commercial banks, it is evident that the C : D Ratio of rural areas is higher than as compared to semi-urban and urban areas but is lower as compared to metropolitan cities. The Credit : Deposit Ratio of rural branches is higher than the All-India C : D Ratio and as such the percentage of deposits invested in rural areas cannot be regarded as very low.

#### Environment Protection Council

2392. SHRI V.S. KRISHNA IYER : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of the States that have set up Environment Protection Councils to promote general awareness on protection of environment; and

(b) the name of the States that have not set up such Councils ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) Himachal Pradesh and Jammu and Kashmir,

(b) Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

[Translation]

#### Plan Allocation to U.P.

2393. SHRI HARISH RAWAT : Will the Minister of PLANNING be pleased to state :

(a) the amount allocated as Plan expenditure for Uttar Pradesh for the year 1987-88 and the amount of money proposed to be spent per head in the State in the plan sector;

(b) whether there is a proposal to spend more money per head in the plan sector in other States during this year; and

(c) if so, the comparative position in various States in this regard and the measures proposed to increase the amount per head in the plan sector in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) to (c). A statement is given below.

As regards measures to increase the per capita outlay for Uttar Pradesh, it may be stated that the sizes of the annual plans of the States are determined on the basis of estimates of financial resources which consist of partly State's own resources and partly Central assistance admissible to them according to the Modified Gadgil Formula. States with large populations and having per capita income below the national level are given more funds under this formula. Such States get higher allocations under the poverty alleviation programmes like IRDP and NREP also.

## Statement

*Annual Plan 1987-88—Agreed outlay (tentative)—States*

	Plan outlay (Rs. crores)	Per capita outlay (in Rs.)
Andhra Pradesh	1200	200
Assam	575	252
Bihar	1500	189
Gujarat	1160	302
Haryana	585	385
Himachal Pradesh	235	491
Jammu and Kashmir	375	548
Karnataka	870	206
Kerala	440	155
Madhya Pradesh	1570	264
Maharashtra	2320	327
Manipur	105	637
Meghalaya	110	698
Nagaland	94	955
Orissa	750	255
Punjab	630*	335
Rajasthan	645	160
Sikkim	57	1447
Tamil Nadu	1250*	234
Tripura	122	513
Uttar Pradesh	2500	199
West Bengal	862	140
<b>Total-States :</b>	<b>17955</b>	<b>235</b>

Population estimates used : 1987.

\*Tentative, plan not yet finalised.